

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TA/RA/CCP No. 765/90 19

Mangal Dass
APPLICANT(S)

Shri A.S. Grewal
COUNSEL

VERSUS
Lt. Governor

RESPONDENT(S)

COUNSEL

Date	Office Report	Orders
	30.4.1990.	<p>Present: Shri A.S. Grewal, Counsel for the applicant.</p> <p>The learned Counsel for the applicant seeks permission to withdraw the present OA, which is allowed. The learned Counsel stated that he intends to move CCP or an application for revival of the CCP earlier moved, but was dismissed, as it was not pursued.</p> <p>In view of the above, this OA is dismissed as withdrawn.</p> <p><i>I.K. Rasgotra</i> (I.K. Rasgotra) Member (A)</p> <p><i>T.S. Oberoi</i> (T.S. Oberoi) Member (J)</p>